

HIGH COURT OF HIMACHAL PRADESH SHIMLA.

No.HHC/VIG/Under Trial/Instructions/01-6634
Dated: Shimla, the 30th March, 2017

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From

The Registrar (Vigilance),
High Court of Himachal Pradesh,
Shimla 171 001.

To

All the District & Sessions Judges
In Himachal Pradesh (By Name)

Sub: Instructions with regards under-trial prisoners.

Sir,

In continuation of this Registry Letters No HHC/
VIG/Under-Trial/Instructions/01-31902 dated 26/27th
September, 2014 and HHC/VIG/Under Trial/Instructions/01-
32036 dated 26th September, 2014, it is brought to your kind
notice that Hon'ble The Supreme Court of India has
directed for release of under-trial prisoners who have
served half of their likely maximum sentence as per Section
436-A of the Code of Criminal Procedure. The Hon'ble
Court has also mandated regular functioning of the Under
Trial Review Committees in every district to monitor the
timely identification and release of under-trials under
Section 436A Cr.PC.


The e-Prisons software developed by the NIC is a
management tool for the judiciary and the prison
authorities to access the database of prisoners including

the under trials in their respective prisons and identify and initiate the process for release of under trials on time.

Therefore, I have been directed to request you to review all cases under Section 436-A Cr.PC and take suo moto action for their release. Further, it be ensured that the URTC (Under-trial Review Committee) mechanism periodically monitors under trial releases and continues to effectively deliver its mandate so that the basic human rights of under trials are not undermined.

Please acknowledge receipt of the communication.

Yours faithfully,


(Arvind Malhotra)
Registrar (Vigilance)

Endst. No. HHC/VIG/Under Trial/Instructions/01- Dated: 30.3.2017

Copy forwarded to:

1. Principal Private Secretary to Hon'ble the Chief Justice.
2. All the Secretaries to Hon'ble Judges for information.
3. All the Addl. Registrars/Deputy Registrars
4. The Secretary /Private Secretaries/PAs to Worthy Registrar General / Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Rules)/ Registrar (Admn)/ Registrar (Estt)/CPC.
5. Assistant Registrar (Vigilance)/Assistant Registrar (Inspection) and Assistant Registrar (Rules)
6. The Technical Director, NIC, for uploading the same on the High Court website.
7. Guard file
(Sr. No. 1 to 7, High Court of HP, Shimla)


Assistant Registrar (Vigilance)